

**Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 12-07-2021 To 12-07-2021

| Sl No. | Case Type | Filing No. | Petitioner | Advocate | Compliance By Date | Reason For Compliance |
|--------|-----------|------------|---|--------------------------|--------------------|--|
| 1 | CRM | 746/2021 | LAKHSMAN SARKAR @ LAKHAN SARKAR AND ANR | DEBASISH MUKHOPADHYAY | 02-08-2021 | DISTRICT CODE IN THE PRESENTATION FORM IS INCORRECT |
| 2 | CRM | 747/2021 | JAHANGIR MIA @ JAHANGIR HOSSAIN | SUMAN SEHANABIS (MANDAL) | 02-08-2021 | 1. COMPLETE POSTAL ADDRESS OF THE RESPONDENT IN FORM A IS MISSING 2. ID PROOF OF THE DEPONENT IS MISSING 3. ADVOCATE WELFARE LOGO IS REQUIRED IN VAKALATNAMA |
| 3 | CRM | 752/2021 | ASIT DAS AND ORS | HILLOL SAHA PODDER | 02-08-2021 | PAGINATION OF THIS PETITION IS INCORRECT |
| 4 | CRM | 753/2021 | JUGAL SARKAR | JAYDEEP KANTA BHOWMIK | 02-08-2021 | P.S CASE NO. 179/217 AND DT 17.07.2017 DOES NOT MATCH WITH PHOTOCOPY OF P.S CASE |

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